

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 963/(MAH)/2017

CORAM:



Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: M/s. Morgan Stanley Advantage Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Tapan Deshpande	Advocates, i/b Cyril Amarchand	
2.	Ms. Priya Patwa	Margaldas, Adv. for Petitioner Co.	

COMMON ORDER

CSP No. 955/230-232/NCLT/MB/MAH/2017

CSP No. 963/230-232/NCLT/MB/MAH/2017

1. The Learned Representative from the side of the Petitioner is present.
2. Petition Admitted.
3. The Notice of hearing shall be advertised in two newspapers viz. Free Press Journal in English and Navshakti in Marathi.
4. Fixed for the hearing on **22.12.2017**.

Sd/-

BHASKARA PANTULA MOHAN
MEMBER (JUDICIAL)

Sd/-

M. K. SHRAWAT
MEMBER (JUDICIAL)

Dated : 22.11.2017